



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
(Power Section) Civil Secretariat,  
Srinagar/Jammu

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NOTIFICATION

Jammu, the 29<sup>th</sup> April, 2016.

**SRO/44**.— In exercise of the powers conferred by sub-sections (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Ms Babila Rakwal (KAS) Administrator, Associated Hospital, Jammu to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within her territorial jurisdiction.

By order of Government of Jammu & Kashmir.

Sd/-


(Mohammad Ashraf Mir)  
Secretary to Government,  
Department of Law, Justice and PA

No.LD(P)2016/GMC/SS

Dated: 29 -04-2016

Copy to the:-

1. Principal Medical College, Jammu. This is with reference to his letter No. GMC/PS/16/Qtr./1239 dated 29.04.2016.
2. Commissioner/Secretary to Government, Health & Medical Education Department.
3. Divisional Commissioner, Jammu.
4. Registrar General, J&K High Court, Jammu.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L,J &PA (w.7.s.c.).

  
Special Secretary to Government  
Department of Law, Justice and PA